

Name of the Corporate Debtor: SUPREME STAR VILLA PRIVATE LIMITED; Date of Commencement of CIRP: 06.03.2024; List of Creditors as on: 20.03.2024

| Sl No. | Name of Creditor | Details of Claim received |                |                          |                 |                                     |                             |                        | Details of Claims Admitted |                            |  |                              |                                    |     |     | Remarks,<br>if any |     |     |     |     |     |     |     |     |     |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
|--------|------------------|---------------------------|----------------|--------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|----------------------------|--|------------------------------|------------------------------------|-----|-----|--------------------|-----|-----|-----|-----|-----|-----|-----|-----|-----|--|--|--|--|--|--|--|--|--|--|--|--|--|--|--|
|        |                  | Date of receipt           | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC   | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of Claim under Verification |     |     |                    |     |     |     |     |     |     |     |     |     |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
|        |                  |                           |                |                          |                 |                                     |                             |                        |                            |                            |  |                              |                                    |     |     |                    |     |     |     |     |     |     |     |     |     |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
|        | NIL              | NIL                       | NIL            | NIL                      | NIL             | NIL                                 | NIL                         | NIL                    | NIL                        | NIL                        | NIL  | NIL                          | NIL                                | NIL | NIL | NIL                | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |

  
 ANUP KUMAR SINGH  
 INSOLVENCY PROFESSIONAL  
 IP Registration No.- IBB/PA-007/JP-P00153/  
 2017-2018/10322

**NOTARY**  
 H. NANDI  
 ALIPORE  
 152/2022  
 Exp. Dt. 16.03.27  
 GOVT. OF WEST BENGAL

**28 MAR 2024**